

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/807/2024 BLAPL/823/2024	JAYBIKASH VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000098/2023
2	D-BLAPL/1337/2024 BLAPL/824/2024	SK. BABULU @ BABLU VS STATE OF ODISHA	SK. ZAFARULLA VS	MADHUPATNA /414 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000035/2023
3	D-BLAPL/2922/2024 BLAPL/825/2024	SURESH JALA VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANAMUNDA /109 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000126/2023
4	D-BLAPL/1458/2024 BLAPL/826/2024	MAHESWAR DAS VS STATE OF ODISHA	BASANTA KUMAR BEHERA VS	BERHAMPUR SADAR /258 /2023 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000257/2023
5	D-BLAPL/2936/2024 BLAPL/827/2024	SIDHARTH ROUT @ SIPUN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SALIPUR /319 /2021 A.D.J. SALIPUR(Cuttack) ST/0000011/2022
6	D-BLAPL/2979/2024 BLAPL/828/2024	RAJESH KANTA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SUNABEDA /135 /2020 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000056/2020
7	D-BLAPL/2306/2024 BLAPL/829/2024	BINOD KANDULNA VS STATE OF ODISHA	ANITA DASH VS	BRAHMANITARANG /193 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000066/2022
8	D-BLAPL/3061/2024 BLAPL/830/2024	KAILASH CHANDRA JAGADALA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	TIKABALI /149 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000107/2023
9	D-BLAPL/3088/2024 BLAPL/831/2024	KRUSHNA CHANDRA BAGARTY @ KASTA BAGARTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /17 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000018/2020
10	D-BLAPL/2700/2024 BLAPL/832/2024	ABHISHEK JENA VS STATE OF ODISHA	ANUPAM RATH VS	CHANDANPUR /261 /2022 2ND A.D.J.,PURI(Puri) ST/0000046/2023
11	D-BLAPL/3089/2024 BLAPL/833/2024	KANTHESWAR BAGARTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /17 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000018/2020

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12	D-BLAPL/3090/2024 BLAPL/834/2024	TRILOCHAN NATH@ CHIYAAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CAPITAL P.S. /11 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000009/2024
13	D-BLAPL/2853/2024 BLAPL/835/2024	SANJAY MALLICK @ KALIA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	INFOCITY PS /263 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000919/2023
14	D-BLAPL/2898/2024 BLAPL/836/2024	RAHUL KUMAR VS STATE OF ODISHA	BISMAYA KUMAR STALIN VS	HANDAPA /11 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0000033/2024
15	D-BLAPL/887/2024 BLAPL/837/2024	GOURA MANDOL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000102/2023
16	D-BLAPL/2915/2024 BLAPL/838/2024	NABAKISHORE MAHAKUD VS STATE OF ODISHA	ARIJEET MISHRA VS	NAYAKOT /12 /2022 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000046/2022
17	D-BLAPL/2887/2024 BLAPL/839/2024	DEBARCHAN SAHU @ HADU VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000016/2023
18	D-BLAPL/2969/2024 BLAPL/840/2024	AJAYA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /27 /2013 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000031/2014
19	D-BLAPL/3031/2024 BLAPL/841/2024	PINKU NAYAK @ GOBIND CHANDRA NAYAK VS STATE OF ODISHA	LAXMAN PRADHAN VS	SARANGADA /98 /2023 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000005/2024
20	D-BLAPL/1171/2024 BLAPL/842/2024	ABHISEK MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000658/2023
21	D-BLAPL/1720/2024 BLAPL/843/2024	SUDHANSU SEKHAR SAHOO @ ANIL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /1 /2 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000002/2024
22	D-BLAPL/2438/2024 BLAPL/844/2024	DAMBARUDHARA KHARA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /25 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000035/2023
23	D-BLAPL/2554/2024	BABULU@ MUKESH PRADHAN	PRADIPTA BEURA	BANKI /467 /2023

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	BLAPL/845/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000615/2023
24	D-BLAPL/2633/2024 BLAPL/846/2024	DIBAKAR BISWAL VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	/ /0 2ND ADJ,CUTTACK(Cuttack)
25	D-BLAPL/271/2024 BLAPL/847/2024	KARTIK SINGH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	2(A)CC/0000083/2023 UDALA /226 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000091/2023
26	D-BLAPL/1497/2024 BLAPL/848/2024	ANANTA KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh)
27	D-BLAPL/3209/2024 BLAPL/849/2024	BIDYUTPRAVA JENA VS STATE OF ODISHA(VIG.)	SANJIB KUMAR BHANJADEO VS	TR/0000119/2023 BHUBANESWAR VIGILANCE /2 /2024 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW
28	D-BLAPL/3145/2024 BLAPL/850/2024	AJAYA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0000003/2024 KHALLIKOTE /851 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
29	D-BLAPL/3155/2024 BLAPL/851/2024	SANJAY KESARI @ KARAN KUMAR @ BADE VS STATE OF ODISHA	S.S.RAY (2) VS	GR/0002196/2023 TALSARA /53 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH
30	D-BLAPL/3262/2024 BLAPL/852/2024	SILU @ SURESH BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	GR/0000299/2023 MANIABANDHA /82 /2023 J.M.F.C.,BARAMBA(Cuttack)
31	D-BLAPL/2788/2024 BLAPL/853/2024	MANOJ KUMAR ROY VS STATE OF ODISHA	MANORANJAN PADHY VS	GR/0000283/2023 MOHANA /73 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj)
32	D-BLAPL/3264/2024 BLAPL/854/2024	PARAMA JANI @ BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	Spl/0000053/2023 PURUNAKOTE /2 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug)
33	D-BLAPL/3064/2024 BLAPL/855/2024	LOKESWAR DHARUA @ LANKESWAR DHARUA VS STATE OF ODISHA	UMAKANTA BARIK VS	GR/0000038/2024 KEGAON /147 /2023 ADDL.DISTRICT JUDGE,DHARAMGARH
34	D-BLAPL/3083/2024 BLAPL/856/2024	TERESA BARDHAN VS	MANORANJAN PADHY VS	CT/0000143/2023 PADMAPUR /85 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada)

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35	D-BLAPL/3203/2024 BLAPL/857/2024	STATE OF ODISHA RAGHUNATH SAHU VS STATE OF ODISHA	satyajit mohapatra VS	TR/0000083/2022 JARAPADA /96 /2023 DISTRICT AND SESSIONS JUDGE,ANGUL
36	D-BLAPL/3245/2024 BLAPL/858/2024	SAMPURNA BADARAITA VS STATE OF ODISHA	DURGA PRASAD JENA VS	CT/0000295/2023 GURANDI /94 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
37	D-BLAPL/3266/2024 BLAPL/859/2024	NETRA SAGARIA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	Spl/0000038/2023 KOMNA PS /136 /2022 A.D.J.,NAWAPARA(Nuapada)
38	D-BLAPL/3274/2024 BLAPL/860/2024	BABU @ MEDIA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	ST/0000003/2023 INDUASTRIAL,NISA /127 /2022 J.M.F.C.,CHHENDIPADA(Anugul)
39	D-BLAPL/3311/2024 BLAPL/861/2024	S.K. LALCHAND VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	GR/0000644/2022 CHANDRASEKHARPUR /504 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha)
40	D-BLAPL/560/2024 BLAPL/862/2024	GOUTAM RANASINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CT/0001240/2023 JAGATPUR /588 /2023 SPECIAL COURT,CUTTACK(Cuttack)
41	D-BLAPL/3312/2024 BLAPL/863/2024	MD. YOUNUS SK VS STATE OF ODISHA	SUVALAXMI DEVI VS	Spl/0000034/2023 KHURDA ROAD G.R.P.S. /70 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESWAR
42	D-BLAPL/2864/2024 BLAPL/864/2024	GANESH PATRA VS STATE OF ODISHA	DEBA KUMAR RATH VS	TR/0000397/2023 BHARATPUR PS /346 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha)
43	D-BLAPL/3365/2024 BLAPL/865/2024	TAPAS RANJAN DASH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CT/0001068/2023 CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Khordha)
44	D-BLAPL/2882/2024 BLAPL/866/2024	KULAMANI SAHOO@ JAGA VS STATE OF ODISHA	DEBA KUMAR RATH VS	GR/0001096/2023 BHARATPUR PS /396 /2022 J.M.F.C.(V),BHUBANESWAR(Khordha)
45	D-BLAPL/3185/2024 BLAPL/867/2024	AJAYA CHOUDHURY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CT/0005918/2022 BADAGODA P.S. /5 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000009/2024

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46	D-BLAPL/3182/2024 BLAPL/868/2024	PRASANTA DAS VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /158 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000343/2023
47	D-BLAPL/3183/2024 BLAPL/869/2024	SIBA NAYAK @ RABINDRA NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /158 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000343/2023
48	D-CMAPL/4011/2024 CMAPL/13/2024	TAPAN MANDAL VS AO CUM ASST. CONSERVATOR OF FORESTS, SAMBALPUR	ADV. VS	// () //
49	D-CMAPL/4362/2024 CMAPL/14/2024	TAPAS RANJAN DAS VS COLLECTOR,JAJPUR	BISWAMBAR MOHANTY VS	// () //
50	D-CMAPL/546/2024 CMAPL/15/2024	RAMANI MALIK VS BRUNDABAN MALLICK	ADV. VS	// () //
51	D-CMP/4901/2024 CMP/82/2024	STATE OF ODISHA VS PRAVEEN CHANDRA BHANJDEO	AJODHYA RANJAN DASH,A.G.A VS	// 2ND ADDITIONAL CIVIL JUDGE (SENIOR) CS/0000362/2022
52	D-CMP/3459/2024 CMP/83/2024	LAXMIDHAR CHINARA VS SARADA PRASANA DAS	PRATYUSHA NAIDU VS	// 3RD ADJ BHUBANESWAR(Khordha) Fao/0000170/2023
53	D-CMP/4268/2024 CMP/84/2024	CHAKRADHARA PRADHAN VS KESHABA PADHAN	AMIT PRASAD BOSE VS	// S.D.J.M.,BIRAMAHAJJPUR(Sonepur) TS/0000022/1997
54	D-CMP/4365/2024 CMP/85/2024	SHANKARLAL MANDHOTHIA VS RAJENDRA KUMAR MANDOTHIA	GOPAL KRUSHNA MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,ANGUL Fao/0000002/2021
55	D-CMP/3122/2024 CMP/86/2024	MOHAMMAD ANJUM PARVEJ @ ANJUM PARVEJ VS PRAFULLA KUMAR SAHU	GOKULANANDA SAHU VS	// CIVIL JUDGE(SR.DIVN.),RAJGANGPUR CS/0000094/2021
56	D-CMP/3919/2024 CMP/87/2024	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// DISTRICT & SESSIONS JUDGE,BHADRAKALINGARAJ Fao/0000073/2023
57	D-CONTC/3498/2024	KARUNAKAR DAS	ADV.	//

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	CONTC/512/2024	VS	VS	0
		AJAY KUMAR SRIVASTAVA, MANAGING DIRECTOR AND C.E.O., IDB, CHENNAI		//
58	D-CONTC/970/2024	RANJIT KUMAR NAYAK	ADV	//
	CONTC/513/2024	VS	VS	0
		ARAVIND AGRAWAL, I.A.S.		//
59	D-CONTC/971/2024	RANJANA DAS	ADV	//
	CONTC/514/2024	VS	VS	0
		SHUBHA SARMA, I.A.S.		//
60	D-CONTC/975/2024	SANJAY KUMAR MISHRA	ADV.	//
	CONTC/515/2024	VS	VS	0
		SUSANTA KUMAR DASH, I.A.S.		//
61	D-CONTC/2983/2024	SURENDRA MOHANTY	ADV.	//
	CONTC/516/2024	VS	VS	0
		MANOJ KUMAR BARIK,SUPERINTENDENT ENGNR.,SUNDARGARH IRRIGATION DIVISION		//
62	D-CONTC/965/2024	SANJAY KUMAR MISHRA	ADV	//
	CONTC/517/2024	VS	VS	0
		SUSANTA KUMAR DASH, I.A.S		//
63	D-CONTC/2218/2024	SARAT CHANDRA SAHU	ADV.	//
	CONTC/518/2024	VS	VS	0
		ANU GARG, I.A.S.		//
64	D-CONTC/2159/2024	SASMITA SAHOO	ADV.	//
	CONTC/519/2024	VS	VS	0
		ASWATHY S.,IAS,S AND ME,ODISHA		//
65	D-CONTC/2150/2024	PRAVAT KUMAR SETHY	AJAYA KUMAR TRIPATHY	//
	CONTC/520/2024	VS	VS	0
		GOURI RANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR		//
66	D-CONTC/2148/2024	NRUSINHA NANDA MAHAPATRA	ADV.	//
	CONTC/521/2024	VS	VS	0
		RAGHU G, I.A.S.		//
67	D-CONTC/2633/2024	KOKILA MAHANDA	ADV.	//
	CONTC/522/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR		//
68	D-CONTC/833/2024	MADAN MOHAN KHUNTIA	ADV	//
	CONTC/523/2024	VS	VS	0

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69	D-CONTC/2171/2024 CONTC/524/2024	ASWATHY.S, I.A.S. RITESH KUMAR NAYAK VS AMIT PATTNAIK,DEO,GANJAM	ADV. VS	// // ()
70	D-CONTC/968/2024 CONTC/525/2024	BIJAY KUMAR MOHAPATRA VS SUSANTA KUMAR DASH, I.A.S	ADV VS	// () //
71	D-CONTC/2333/2024 CONTC/526/2024	NEELAKANTHA DASH VS DIBYAJYOTI PARIDA, I.A.S.	ADV. VS	// () //
72	D-CONTC/3133/2024 CONTC/527/2024	RAMA CHANDRA SAHOO VS R. VINEEL KRISHNA, COMMISSIONER CUM SECY. TO GOVT OF ODISHA, REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// () //
73	D-CONTC/3138/2024 CONTC/528/2024	SAROJA KANTA BEHERA VS NIBEDITA PANI, OES (SB)	PRADEEP KUMAR MOHAPATRA VS	// () //
74	D-CONTC/3809/2024 CONTC/529/2024	DRIEMS MBA,CUTTACK VS DR.SUDHANSU SARANGI,DIRECTORATE GENERAL OF FIRE SERVICE.	ADV. VS	// () //
75	D-CONTC/3136/2024 CONTC/530/2024	MAMATA PRADHAN VS SALINI PANDIT, SECY. HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// () //
76	D-CONTC/1676/2024 CONTC/531/2024	MANOJ SWAIN VS VIJAY AMRUTA KULANGE, I.A.S.	SANJIB KUMAR SAHU VS	// () //
77	D-CONTC/1692/2024 CONTC/532/2024	SHASHIBHUSAN SINGH VS VIJAY AMRUTA KULANGE, I.A.S.	SANJIB KUMAR SAHU VS	// () //
78	D-CONTC/3292/2024 CONTC/533/2024	PRATAP KISHORE MOHANTY VS ANU GARG, I.A.S.	SARATHI JYOTI MOHANTY VS	// () //
79	D-CONTC/856/2024 CONTC/534/2024	UDAYENDU MISHRA VS D. PRASHANT REDDY, MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LTD.	ADV. VS	// () //

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80	D-CONTC/187/2024 CONTC/535/2024	RITA RANI NAYAK VS GIRIDHAR ARAMANE, SECY. TO GOVT. OF INDIA, MINISTRY OF DEFENCE,NEW DELHI	ADV VS	// 0
81	D-CONTC/4451/2024 CONTC/536/2024	DHIREN KUMAR JENA VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0
82	D-CONTC/3885/2024 CONTC/537/2024	MINATI PANDA VS SHALINI PANDIT, I.A.S.	adv. VS	// 0
83	D-CONTC/3223/2024 CONTC/538/2024	HARAMOHAN PANDA VS SMRUTI RANJAN SATAPATHY,TAHASILDAR,DASAPALLA	JUDHISTHIR SAHOO VS	// 0
84	D-CONTC/2228/2024 CONTC/539/2024	AKSHAYA KUMAR TARAI VS PROF. DR. SUMAN DAS, REGIONAL DIRECTOR OF EDUCATION, ODISHA	SANTOSH KUMAR SWAIN VS	// 0
85	D-CONTC/1349/2024 CONTC/540/2024	RANGANATH BEHERA VS ARAVIND AGRAWAL, I.A.S.	PABITRA KUMAR NAYAK VS	// 0
86	D-CONTC/1473/2024 CONTC/541/2024	ARUN KUMAR MOHAPATRA VS DEBIDUTTA BISWAL, I.A.S.	ADV. VS	// 0
87	D-CONTC/1472/2024 CONTC/542/2024	KSHETRA MOHAN PRADHAN VS DEBIDUTTA BISWAL, I.A.S.	ADV VS	// 0
88	D-CONTC/1412/2024 CONTC/543/2024	SANJAYA KUMAR MOHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
89	D-CONTC/3427/2024 CONTC/544/2024	MAHENDRA HALWASIA VS SURYA KUMAR PATI,TAHASILDAR CUTTACK SADAR	ADV. VS	// 0
90	D-CONTC/4166/2024 CONTC/545/2024	AMARJEET KUMAR MOHAPATRA VS AJAY KUMAR MOHANTY, O.A.S.	SASANKA SEKHAR SATAPATHY VS	// 0
91	D-CONTC/1447/2024	SACHIDANANDA BALABANTARAY	MAHESWAR MOHANTY	//

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	CONTC/546/2024	VS SRIKANTA PARIJA, O.A.S. (JR.)	VS	0 //
92	D-CONTC/2060/2024 CONTC/547/2024	DIBAKAR PRADHAN VS DR. SANJIT KUMAR, REGIONAL CHIEF CONSERVATOR OF FOREST, BBSR CIRCLE	ADV. VS	// 0 //
93	D-CONTC/1488/2024 CONTC/548/2024	MADHUSUDAN JENA VS PURNA CHANDRA SETHI, O.E.S.	ADV. VS	// 0 //
94	D-CONTC/179/2024 CONTC/549/2024	KALYANI DASH VS BHABANI SHANKAR CHAYANI, DIRECTOR OF HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
95	D-CONTC/1499/2024 CONTC/550/2024	SWARNALATA DASH VS SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION DEPT.	PRASANTA KUMAR NANDA VS	// 0 //
96	D-CONTC/3414/2024 CONTC/551/2024	ARUN KUMAR JENA VS SAROJ KU. MOHAPATRA,CDAO,BALASORE	ADV. VS	// 0 //
97	D-CONTC/3434/2024 CONTC/552/2024	SUSAMA MOHANTY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
98	D-CONTC/3400/2024 CONTC/553/2024	SUNIL KUMAR BEHERA VS SUSHANTA KUMAR CHOPDAR,D.E.O.,KALAHANDI	ADV. VS	// 0 //
99	D-CONTC/3379/2024 CONTC/554/2024	INDIRA DALAI VS ASWATHY S., I.A.S.	IQBAL SHABIYA VS	// 0 //
100	D-CONTC/2619/2024 CONTC/555/2024	GADADHAR NIAL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV VS	// 0 //
101	D-CONTC/2628/2024 CONTC/556/2024	SUSHRIMA KHUNTIA VS SIBASISH MAHARANA,C.D.M. AND P.H.O.,JAJPUR	ADV. VS	// 0 //
102	D-CONTC/2648/2024 CONTC/557/2024	CHANDRAMANI ROUT VS	ADV. VS	// 0

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103	D-CONTC/2669/2024 CONTC/558/2024	SATYABRATA SAHU, IAS, REVENUE AND D.M. DEPT. PUSPANJALI ROUT VS ASWATHY S., I.A.S.	ADV. VS	// // ()
104	D-CONTC/2649/2024 CONTC/559/2024	PRANABANDHU PANIGRAHI VS SATYABRATA SAHU, I.A.S.	ADV. VS	// // ()
105	D-CONTC/1486/2024 CONTC/560/2024	AVIMANYU BARIK VS ANU GARG, I.A.S.	ADV VS	// // ()
106	D-CONTC/3557/2024 CONTC/561/2024	SUKANTA KUMAR SAHOO VS ANUPAM SAHA, I.A.S.	ADV. VS	// // ()
107	D-CONTC/3555/2024 CONTC/562/2024	ABHINAB CHOUDHURY VS ANUPAM SAHA, I.A.S.	ADV. VS	// // ()
108	D-CRLA/2732/2024 CRLA/80/2024	SALIL BHENGRA VS STATE OF ODISHA	SOUGAT DASH VS	HEMGIR /180 /2017 DISTRICT & SESSIONS JUDGE, SUNDER ST/000042/2018
109	D-CRLA/2442/2024 CRLA/81/2024	B.NOI PATRA VS STATE OF ODISHA	DR.SEMANCHALLA RANJIT VS	BERHAMPUR SADAR /194 /2017 1ST A.D.J., BERHAMPUR (Ganjam) ST/000032/2018
110	D-CRLA/1108/2024 CRLA/82/2024	MANOJ CHANDAN VS STATE OF ODISHA	SATYAPADA SHARMA VS	BISRA /119 /2023 SPECIAL JUDGE, ROURKELA (Sundargarh) Spl/000038/2023
111	D-CRLA/2147/2024 CRLA/83/2024	SURAJ MAREI@SAROJ MAREI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JAMANKIRA /42 /2017 SPL.JUDGE SAMBALPUR (Sambalpur) Spl/0000234/2017
112	D-CRLA/2690/2024 CRLA/84/2024	PRABIN NAMDEV VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TITILAGARH /229 /2016 SPECIAL JUDGE, BALANGIR (Balangir) Spl/000061/2016
113	D-CRLA/2908/2024 CRLA/85/2024	SUSHIL KUMAR MOHANTY VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	NEMALO /66 /2018 AD-HOC ADJ (FTSC), CUTTACK (Cuttack) Spl/000083/2018

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114	D-CRLA/2996/2024 CRLA/86/2024	CHIBAS HALDAR VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000026/2021
115	D-CRLA/2998/2024 CRLA/87/2024	KRISHNA KUMAR@KRUSHNA KUMAR VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.J 2(A)CC/0000005/2021
116	D-CRLA/3084/2024 CRLA/88/2024	JIMI NAHAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SHERAGADA /99 /2018 A.D.J.,ASKA(Ganjam) ST/0000056/2019
117	D-CRLA/3094/2024 CRLA/89/2024	SAPHIYAT KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUSRA /103 /2021 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000083/2021
118	D-CRLA/668/2024 CRLA/90/2024	SUSHANTA KHARSEL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	MURIBAHAL /104 /2023 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000041/2023
119	D-CRLA/1844/2024 CRLA/91/2024	PRADEEP KUMAR SWAIN@HANUMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /45 /201 ADJ,KODALA(Ganjam) ST/0000100/2020
120	D-CRLA/2229/2024 CRLA/92/2024	PANKAJ BEHERA @ PANKAJ KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BHANJPUR /302 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000118/2023
121	D-CRLMA/2997/2024 CRLMA/18/2024	SWARNALATA DAS VS STATE OF ODISHA	ADV. VS	HINJILI (ASKA) /133 /2017 () //
122	D-CRLMA/2945/2024 CRLMA/19/2024	BINIT AGARWAL VS STATE OF ODISHA	DEBASIS MISHRA VS	MAHILA P.S. BUXIBAZAR /161 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000761/2023
123	D-CRLMC/2873/2024 CRLMC/218/2024	BINAYAK BEHERA VS STATE OF ODISHA	KRUSHANA CHANDRA DASH VS	MANCHESWAR P.S. /83 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001729/2022
124	D-CRLMC/2851/2024 CRLMC/219/2024	MALAYA RANJAN GARNAYAK VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /588 /2012 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI GR/0001525/2012
125	D-CRLMC/2595/2024	JOTISH KUMAR JALA	SURYAKANTA DWIBEDI	PHULBANI TOWN /162 /2017

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	CRLMC/220/2024	VS STATE OF ODISHA	VS	ASST. SESSIONS JUEGE (STC), PHULBA ST/0000003/2019
126	D-CRLMC/3284/2024 CRLMC/221/2024	SALILA PRADHAN VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002355/2009
127	D-CRLMC/2605/2024 CRLMC/222/2024	TEKCHAND@TEKCHAN ROHIDAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MAHULPALI /131 /2018 A.D.J.,SAMBALPUR(Sambalpur) Spl/0000418/2020
128	D-CRLMC/2685/2024 CRLMC/223/2024	BAGULA MAHAPATRA@SUSANTA KUMAR MAHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAIDESWAR /47 /2012 1ST ADJ,CUTTACK(Cuttack) ST/0000442/2014
129	D-CRLMC/2678/2024 CRLMC/224/2024	RAM SAE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	OUPADA /78 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Balesh) ST/0000063/2021
130	D-CRLMC/1524/2024 CRLMC/225/2024	SANTOSH BEHERA VS STATE OF ORISSA	SANJIT MISHRA VS	/ /0 A.D.J.,NAYAGARH(Nayagarh) TR/0000096/2021
131	D-CRLMC/2340/2024 CRLMC/226/2024	CHAMARU@JOGENDRA BANCHHOR@JOGINDRA BANCHHOR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /54 /2012 ADDL.SESSIONS JUDGE,KANTABANJI SC/0000142/2014
132	D-CRLMC/2046/2024 CRLMC/227/2024	BIPIN@BIPANI PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RANPUR /174 /2017 J.M.F.C.,RANPUR(Nayagarh) GR/0000173/2017
133	D-CRLMC/2094/2024 CRLMC/228/2024	BAPI@PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RANPUR /96 /2022 J.M.F.C.,RANPUR(Nayagarh) GR/0000135/2022
134	D-CRLMP/2562/2024 CRLMP/160/2024	BIKASH KUMAR PADHI VS STATE OF ODISHA	SNEHASISH BEHERA VS	LALBAG /166 /2023 () //
135	D-CRLMP/3217/2024 CRLMP/161/2024	SASMITA PARIDA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	SORO /911 /2023 () //
136	D-CRLMP/3292/2024 CRLMP/162/2024	BANAMALI SAHOO VS	JYOTI PATNAIK VS	/ /0 ()

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137	D-CRLMP/3298/2024 CRLMP/163/2024	STATE OF ODISHA BHAGYALAXMI BEHERA VS	RAKESH KUMAR ROUTRAY VS	// / /0 ()
138	D-CRLMP/2547/2024 CRLMP/164/2024	STATE OF ODISHA SURENDRANATH SETHI VS	MANORANJAN KHATUA VS	// / /0 ()
139	D-CRLMP/1571/2024 CRLMP/165/2024	IIC PIPILI POLICE STATION, PURI BASANTA NAYAK VS	BRAJA MOHAN SARANGI VS	// / /0 ()
140	D-CRLMP/2165/2024 CRLMP/166/2024	STATE OF ODISHA MINATI MOHANTY VS	JYOTI PATNAIK VS	// PURIGHAT /344 /2023 ()
141	D-CRLMP/3265/2024 CRLMP/167/2024	STATE OF ODISHA RAKESH KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
142	D-CRLMP/3268/2024 CRLMP/168/2024	STATE OF ODISHA RASMI RANJAN JENA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
143	D-CRLREV/3193/2024 CRLREV/38/2024	STATE OF ODISHA RABI KUMAR NANDA VS	PRIYA RANJAN SINGH VS	// BARBIL /252 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada)
144	D-CRLREV/2090/2024 CRLREV/39/2024	STATE OF ODISHA RAMESH JENA VS	SANTOSH CHANDRA ATABUDHI VS	// CMC/0000187/2023 / /0 S.D.J.M.,KHURDA(Khordha)
145	D-CRLREV/3043/2024 CRLREV/40/2024	STATE OF ODISHA BHOLESWAR ROUT VS	P.ANUP DASH VS	// CRMC/0000197/2023 BHUBAN /318 /2019 ADDL.SESIONS JUDGE,KAMAKHYAN
146	D-CRLREV/1858/2024 CRLREV/41/2024	STATE OF ODISHA PRADIP KUMAR MAHALA VS	CHANDAN SAMANTARAY VS	// CT/0000016/2021 CUTTACK VIGILANCE /3 /2019 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR
147	D-CRP/3443/2024 CRP/4/2024	STATE OF ODISHA(VIG.) MAHENDRA KUMAR MAHARANA VS GOURI MAHARANA	AMIYA KUMAR MOHANTY VS	// TR/0000054/2019 CIVIL JUDGE (SD),ASKA(Ganjam) CS/0000002/2017

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148	D-MACA/3326/2024 MACA/39/2024	ASHOK KUMAR AGRAWAL VS MANAS RANJAN DAS	PRADEEP KUMAR MISHRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000029/2020
149	D-MACA/3387/2024 MACA/40/2024	SUKANTI NAYAK VS JANARDAN PATIL	BIRANCHI NARAYAN RATH VS	// DISTRICT AND SESSIONS JUDGE,ANGUL Mac/0000039/2021
150	D-MACA/3897/2024 MACA/41/2024	SANJULATA SINGH VS ANTARYAMI PALEI	PRADEEP KUMAR MISHRA VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghpur) Mac/0000014/2017
151	D-MACA/3381/2024 MACA/42/2024	MOHAN NAYAK VS SANTOSH KUMAR MISHRA	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000200/2022
152	D-MACA/3330/2024 MACA/43/2024	MAHESWAR BHATTA VS NITYA PRASAD PATTANAIK	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000586/2007
153	D-MACA/3924/2024 MACA/44/2024	BURRA SITAMMA VS PRASANT KUMAR NAYAK	KALPATARU PANIGRAHI VS	// DISTRICT AND SESSIONS JUDGE,GAJAPATI Mac/0000002/2017
154	D-MACA/2779/2024 MACA/45/2024	MAMATA MURMU VS SATYAJEET MADALA	BIRANCHI NARAYAN RATH VS	// DISTRICT AND SESSIONS JUDGE,ANGUL Mac/0000069/2021
155	D-MACA/4329/2024 MACA/46/2024	SIDHARTHA RANASINGH VS SANKAR PRASAD SATAPATHY	B.B.SINGH VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000004/2022
156	D-MATA/1741/2024 MATA/30/2024	PULAK CHANDRA SAHU VS LIZARANI SAHU	SIDHARTH PRASAD DAS VS	// () //
157	D-MATA/2127/2024 MATA/31/2024	BABITA PRADHAN @ NAYAK VS DEBENDRA KUMAR NAYAK	AKSHAYA KUMAR SAHOO VS	// JUDGE FAMILY COURT-II,BHUBANESWAR CP/0000641/2018
158	D-MATA/945/2024 MATA/32/2024	KUNAL ACHARYA VS AKANKSHYA ABHILIPSA	LAXMIDHAR DASH VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0001135/2022
159	D-RPFAM/3451/2024	PURNA CHANDRA MAHANTA	DIPTI REKHA NANDA	//

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	RPFAM/13/2024	VS	VS	JUDGE FAMILY COURT,ROURKELA(Su
160	D-RPFAM/283/2024	PRATYUSH KUMAR MAHANTA	SASHIBHUSAN DAS	Crp/0000047/2021
	RPFAM/14/2024	DEEPAK KUMAR BEHERA	VS	//
161	D-RSA/4063/2024	SUBHASHREE MAJHI	HEMANT KUMAR MUND	JUDGE FAMILY COURT,BALASORE(Bal
	RSA/10/2024	SARASWATI PANDA	VS	Crp/0000026/2023
162	D-RSA/953/2024	LAXMI PANDA	VS	//
	RSA/11/2024	KEDAR DAS	SAMBEET PATTANAYAK	A.D.J.,BHAWANIPATNA(Kalahandi)
163	D-RSA/2175/2024	STATE OF ODISHA	VS	RFA/0000013/2020
	RSA/12/2024	SENAPATI BARIK	ARUN KUMAR MISHRA	//
164	D-RSA/2656/2024	DILIP SETH	VS	ADDL.SESIONS JUDGE,NIMPARA(Puri)
	RSA/13/2024	NAGI MURMU @ MAJHI	JAGAJIT PANDA	RFA/0000003/2017
165	D-RVWPET/4884/2024	PANCHANAN SHARMA	VS	//
	RVWPET/11/2024	USHA PROJECTS (INDIA) PVT. LTD.	ANUPAM RATH	DISTRICT & SESSIONS JUDGE,BOLANG
166	D-RVWPET/3741/2024	NTPC LTD., BBSR	VS	RFA/0000014/2018
	RVWPET/12/2024	MOHANLAL PANCH	AMIT PRASAD BOSE	//
167	D-WA/1695/2024	SRI JAGANANTH MAHAPRABHU BIJE, PURI	VS	A.D.J.,RAIRANGAPUR(Mayurbhanj)
	WA/100/2024	PRANGYA PARAMITA JETHY	VS	RFA/0000006/2015
168	D-WA/1687/2024	STATE OF ODISHA	VS	//
	WA/101/2024	RABINDRANATH LENKA	SAMEER KUMAR DAS	()
169	D-WA/1698/2024	VS	VS	//
	WA/102/2024	DR.SMITA NAYAK	SAMEER KUMAR DAS	()
170	D-WA/4732/2024	STATE OF ODISHA	VS	//
	WA/103/2024	PRINCIPAL SECY, ST AND SC DEVELOPMENT, M AND B CLASS WELFARE DEPTT., OS	SUSMA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	()

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171	D-WA/4751/2024 WA/104/2024	SUSILA KUMAR MAHARATHI COMMNR-CUM-SECY, PLANNING AND CONVERGENCE DEPTT., ODISHA VS RUDRAKANTA PANDA	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0 //
172	D-WA/4765/2024 WA/105/2024	STATE OF ODISHA VS AKHILA KUMAR GIRI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
173	D-WA/2170/2024 WA/92/2024	RASANANDA BASTI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
174	D-WA/4373/2024 WA/93/2024	STATE OF ODISHA VS SAMBIT REKHA JENA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
175	D-WA/4424/2024 WA/94/2024	STATE OF ODISHA VS SUBASINI SAMAL	SAROJ KANTA SAMAL, A.G.A. VS	// 0 //
176	D-WA/4437/2024 WA/95/2024	STATE OF ODISHA VS KAHARA MAHANANDA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
177	D-WA/1674/2024 WA/96/2024	RABINDRANATH LENKA VS CHRIST COLLEGE, CUTTACK	SAMEER KUMAR DAS VS	// 0 //
178	D-WA/4770/2024 WA/97/2024	STATE OF ODISHA VS SURENDRA BEHERA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
179	D-WA/4686/2024 WA/98/2024	STATE OF ODISHA VS GANGADHAR SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
180	D-WA/4654/2024 WA/99/2024	STATE OF ODISHA VS NIRANJAN GIRI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
181	D-WP(C)/2956/2024 WP(C)/2444/2024	MAHANADI VIHAR PHASE II MARKET COMPLEX ASSOCIATION, CUTTACK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //

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182	D-WP(C)/4071/2024 WP(C)/2445/2024	TAPAN KUMAR SAMAL VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
183	D-WP(C)/1086/2024 WP(C)/2446/2024	ANTARJYAMI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
184	D-WP(C)/4110/2024 WP(C)/2447/2024	KAMALAKANTA SETHI VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
185	D-WP(C)/4115/2024 WP(C)/2448/2024	RABINARAYAN SAHU VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
186	D-WP(C)/4091/2024 WP(C)/2449/2024	KANCHARI BANITA PATRA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
187	D-WP(C)/74/2024 WP(C)/2450/2024	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
188	D-WP(C)/2973/2024 WP(C)/2451/2024	SK. NURUDDIN VS COLLECTOR, JAJPUR	DWARIKA PRASAD MOHANTY VS	// 0 //
189	D-WP(C)/2612/2024 WP(C)/2452/2024	PITABASH MISHRA VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
190	D-WP(C)/4118/2024 WP(C)/2453/2024	RABINARAYAN SAHU VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
191	D-WP(C)/4095/2024 WP(C)/2454/2024	HEMA PRADHAN VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
192	D-WP(C)/3488/2024 WP(C)/2455/2024	KRUSHNA CHANDRA SETHY VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
193	D-WP(C)/4100/2024	HATIA SASMAL	ASHOK DAS	//

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	WP(C)/2456/2024	VS	VS	0
		THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
194	D-WP(C)/4120/2024	A. NARASINGHA MURTY	ASHOK DAS	//
	WP(C)/2457/2024	VS	VS	0
		THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
195	D-WP(C)/4002/2024	BAIDYANATH SAHOO	BRAJA MOHAN SARANGI	//
	WP(C)/2458/2024	VS	VS	0
		RTO, SUNDARGARH		//
196	D-WP(C)/2671/2024	PURNA CHANDRA DHAL	SAPAN KUMAR PAL	//
	WP(C)/2459/2024	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/4104/2024	BABU SASMAL	ASHOK DAS	//
	WP(C)/2460/2024	VS	VS	0
		THE ADDL. COMMN. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
198	D-WP(C)/4413/2024	NALINIKANTA JENA	BIKASH MISHRA	//
	WP(C)/2461/2024	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/4088/2024	GANGADHAR BEHERA	MAHESWAR MOHANTY	//
	WP(C)/2462/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/4325/2024	BANDANA PADHAN @ DAS	MANORANJAN MUDULI	//
	WP(C)/2463/2024	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/4096/2024	DIPAK RANJAN SWAIN	NIHAL RATH	//
	WP(C)/2464/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/4029/2024	SRIPATI JENA	SANATAN PANI	//
	WP(C)/2465/2024	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/4322/2024	HARSH ASHISH	MANORANJAN MUDULI	//
	WP(C)/2466/2024	VS	VS	0
		UNION OF INDIA		//
204	D-WP(C)/3811/2024	KALPANA MOHAPATRA	AJAY KUMAR TRIPATHY	//
	WP(C)/2467/2024	VS	VS	0

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205	D-WP(C)/4124/2024 WP(C)/2468/2024	STATE OF ODISHA BHISMADEB DEHERI VS	RABI NARAYAN MOHANTY VS	// // 0
206	D-WP(C)/559/2024 WP(C)/2469/2024	STATE OF ODISHA GIRISH CHHABRA VS	SIDDHARTH PRASAD MISHRA VS	// // 0
207	D-WP(C)/4580/2024 WP(C)/2470/2024	STATE OF ODISHA SAHU METALIKS PVT. LTD., KEONJHAR VS	SHISHIR KUMAR ROUTRAY VS	// // 0
208	D-WP(C)/4444/2024 WP(C)/2471/2024	UNION OF INDIA KAILASH CHANDRA ROUT VS	MAHENDRA KUMAR SAHOO VS	// // 0
209	D-WP(C)/4327/2024 WP(C)/2472/2024	STATE OF ORISSA PURNA CHANDRA NAYAK VS	SAMEER KUMAR DAS VS	// // 0
210	D-WP(C)/3814/2024 WP(C)/2473/2024	BERHAMPUR UNIVERSITY, GANJAM STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA,A.G.A VS	// // 0
211	D-WP(C)/3894/2024 WP(C)/2474/2024	GOBINDA CHANDRA RATH NISHIKANTA ROUT VS	KAMALAKANTA NAYAK VS	// // 0
212	D-WP(C)/4827/2024 WP(C)/2475/2024	OSRTC, BBSR BIKRAM KESHARI ROUT VS	GYANA RANJAN SETHI VS	// // 0
213	D-WP(C)/4704/2024 WP(C)/2476/2024	STATE OF ODISHA SATYANANDA PATTNAYAK VS	SHASHI BHUSAN JENA VS	// // 0
214	D-WP(C)/4562/2024 WP(C)/2477/2024	STATE OF ODISHA ANANTA KUMAR BEHERA VS	GYANA RANJAN SETHI VS	// // 0
215	D-WP(C)/3804/2024 WP(C)/2478/2024	STATE OF ODISHA SWARAJ CHOUDHURY VS	BUDHADEV ROUTRAY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/4878/2024 WP(C)/2479/2024	SK.SAMIR VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
217	D-WP(C)/4708/2024 WP(C)/2480/2024	JEEBAN ASHRIT DAS VS THE COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., BBSR	GOPAL CHARAN MOHANTY VS	// 0 //
218	D-WP(C)/2207/2024 WP(C)/2481/2024	RASALPUR GRAM PANCHAYAT, BALASORE VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
219	D-WP(C)/3428/2024 WP(C)/2482/2024	JITRAY BASKEY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
220	D-WP(C)/4001/2024 WP(C)/2483/2024	BISWAJIT MISHRA VS ARTO, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
221	D-WP(C)/4488/2024 WP(C)/2484/2024	M/S. H.S. CARRIER PVT. LTD. CUTTACK VS STATE TRANSPORT AUTHORITY, CUTTACK	JAYDEEP PAL VS	// 0 //
222	D-WP(C)/4673/2024 WP(C)/2485/2024	MAA DURGA WSHG, BHADRAK VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
223	D-WP(C)/4000/2024 WP(C)/2486/2024	BISWAJIT MISHRA VS ARTO, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
224	D-WP(C)/4669/2024 WP(C)/2487/2024	MAA TARINI WSHG, BHADRAK VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
225	D-WP(C)/3424/2024 WP(C)/2488/2024	SK. MOHIUDDIN VS COMMNR. LAND REFORM, ODISHA, CUTTACK	SHAIK ABDUL NAYEEM VS	// 0 //
226	D-WP(C)/3316/2024 WP(C)/2489/2024	ATASI ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
227	D-WP(C)/3807/2024	LAXMIDHAR BEHERA	SUNIL KUMAR PATNAIK	//

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	WP(C)/2490/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/4116/2024 WP(C)/2491/2024	LANDA PADHAN VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
229	D-WP(C)/3580/2024 WP(C)/2492/2024	SUSAMA PANDA VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	// 0 //
230	D-WP(C)/3600/2024 WP(C)/2493/2024	JOGENDRA NAYAK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
231	D-WP(C)/3320/2024 WP(C)/2494/2024	JHUNUBALA MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
232	D-WP(C)/2974/2024 WP(C)/2495/2024	HEMANTA KUMAR BISOI VS COMMISSIONER OF ENDOWMENTS, ODISHA	SK. ZAFARULLA VS	// 0 //
233	D-WP(C)/3317/2024 WP(C)/2496/2024	MAMATA MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
234	D-WP(C)/4665/2024 WP(C)/2497/2024	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
235	D-WP(C)/3553/2024 WP(C)/2498/2024	AJAYA KUMAR ROUL VS CHAIRMAN, INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, MUMBAI	AKSHAYA KUMAR PANDEY VS	// 0 //
236	D-WP(C)/4611/2024 WP(C)/2499/2024	INDRAMANI DEHURY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
237	D-WP(C)/1504/2024 WP(C)/2500/2024	M. NARAYAN RAO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
238	D-WP(C)/4909/2024 WP(C)/2501/2024	NILAM SANJEEV SWAIN VS	KHIROD CHANDRA MAJHI VS	// 0

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239	D-WP(C)/4913/2024 WP(C)/2502/2024	R.T.O., KENDRAPARA M/S. SBM NIRMAN CONSTRUCTION PVT. LTD. SAMBALPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // 0 //
240	D-WP(C)/4910/2024 WP(C)/2503/2024	BALUNKI PRADHAN VS R.T.O., BBSR I	CHANDAN MISHRA VS	// 0 //
241	D-WP(C)/4609/2024 WP(C)/2504/2024	SITAL KUMAR PATTANAIAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
242	D-WP(C)/4907/2024 WP(C)/2505/2024	NARAYAN SWAIN VS R.T.O., KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //
243	D-WP(C)/4062/2024 WP(C)/2506/2024	PARTHA SARATHI PARIJA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
244	D-WP(C)/1122/2024 WP(C)/2507/2024	PRADEEP KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
245	D-WP(C)/4517/2024 WP(C)/2508/2024	MANASWINI SETHY VS UMAKANTA SETHY	KRUSHNA CHANDRA DASH VS	// 0 //
246	D-WP(C)/4249/2024 WP(C)/2509/2024	M/S. SURA CONSTRUCTION, GANJAM VS JOINT COMMISSIONER OF STATE TAX, GANJAM	UMESH CHANDRA BEHURA VS	// 0 //
247	D-WP(C)/461/2024 WP(C)/2510/2024	SUJATA JENA VS THE COLLECTOR, JAJPUR	GOPAL CHARAN MOHANTY VS	// 0 //
248	D-WP(C)/4211/2024 WP(C)/2511/2024	HRISHITA NAGAR VS UNION OF INDIA	MANOJ KUMAR MOHANTY VS	// 0 //
249	D-WP(C)/4198/2024 WP(C)/2512/2024	ARUN KUMAR MOHAPATRA VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	// 0 //

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250	D-WP(C)/4285/2024 WP(C)/2513/2024	HADISAN BIBI VS THE STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
251	D-WP(C)/4421/2024 WP(C)/2514/2024	BIJAY KUMAR PANIGRAHI VS STATE TRANSPORT AUTHORITY, ODISHA	DEBABRATA DAS VS	// 0 //
252	D-WP(C)/4086/2024 WP(C)/2515/2024	ADITYA @ ADITYA KUMAR NAIK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
253	D-WP(C)/4098/2024 WP(C)/2516/2024	AMRUTA MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
254	D-WP(C)/3922/2024 WP(C)/2517/2024	KANTI PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
255	D-WP(C)/4849/2024 WP(C)/2518/2024	MD. WAKIL VS COLLECTOR, KEONJHAR	SURYA MOHAPATRA VS	// 0 //
256	D-WP(C)/4083/2024 WP(C)/2519/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
257	D-WP(C)/4605/2024 WP(C)/2520/2024	SATYANANDA GARTIA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
258	D-WP(C)/4087/2024 WP(C)/2521/2024	KAMOD PRASAD SAH VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
259	D-WP(C)/4558/2024 WP(C)/2522/2024	MULIA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
260	D-WP(C)/4231/2024 WP(C)/2523/2024	ANJU SINGH @ ANJU SINGH DASH VS STATE OF ODISHA	ISWAR KUMAR MISHRA VS	// 0 //
261	D-WP(C)/4783/2024	KAMAL LOCHAN MOHANTY	SOUMYA RANJAN MOHANTY	//

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	WP(C)/2524/2024	VS	VS	0
		RAJIB LOCHAN MOHANTY		//
262	D-WP(C)/4255/2024	M/S. AMULU PATRO, GANJAM	UMESH CHANDRA BEHURA	//
	WP(C)/2525/2024	VS	VS	0
		JOINT COMMISSIONER OF STATE TAX, GANJAM II CIRCLE		//
263	D-WP(C)/4336/2024	SURESH CHANDRA SATAPATHY	JYOTIRMAY GUPTA	//
	WP(C)/2526/2024	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/3882/2024	MAHANADI COALFIELDS LIMITED, SAMBALPUR	HARIPAD MOHANTY	//
	WP(C)/2527/2024	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/4224/2024	SANGEETA KALRA	RAJIV KUMAR MAHANTA	//
	WP(C)/2528/2024	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/4879/2024	M/S GANAPATI ALUMINIUM, BALASORE	DEBENDRA MOHANTA	//
	WP(C)/2529/2024	VS	VS	0
		UCO BANK, BALASORE ZONAL OFFICE		//
267	D-WP(C)/4259/2024	M/S.SATYAM CASTINGS PVT. LTD., CUTTACK	UMESH CHANDRA BEHURA	//
	WP(C)/2530/2024	VS	VS	0
		DY. DIRECTOR, DGGI, BBSR		//
268	D-WP(C)/4932/2024	AKHAYA KUMAR MOHANTY	SATYABRATA MOHANTY	//
	WP(C)/2531/2024	VS	VS	0
		THE ANGUL UNITED CENTRAL COOPERATIVE BANK LTD., ANGUL		//
269	D-WP(C)/4897/2024	PRAKASH KUMAR TRIPATHY	PAMI RATH	//
	WP(C)/2532/2024	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/4738/2024	NAKULA SAHOO	PAMI RATH	//
	WP(C)/2533/2024	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/4796/2024	GOKULANANDA JENAMANI	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/2534/2024	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/4792/2024	DANDADHAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/2535/2024	VS	VS	0

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273	D-WP(C)/4791/2024 WP(C)/2536/2024	STATE OF ODISHA DAYANIDHI NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
274	D-WP(C)/3268/2024 WP(C)/2537/2024	STATE OF ODISHA LATA BAG VS	ASUTOSH SAHOO VS	// // ()
275	D-WP(C)/4507/2024 WP(C)/2538/2024	THE SECY. CLAIMS COMMISSION, BBSR PRAVAKAR BISWAL VS	BIDESHI KUMAR GHADEI VS	// // ()
276	D-WP(C)/3370/2024 WP(C)/2539/2024	STATE OF ODISHA M/S THE NATIONAL SMALL INDUSTRIES CORP. LTD., BBSR VS	RAMESH CHANDRA JENA VS	// // ()
277	D-WP(C)/4216/2024 WP(C)/2540/2024	CHIEF COMMNR., COMMERCIAL TAX AND GST, ODISHA, CUTTACK ABHAYA KUMAR SWAIN VS	MANOJ KUMAR MOHANTY VS	// // ()
278	D-WP(C)/2153/2024 WP(C)/2541/2024	STATE OF ODISHA SASMITA NAYAK VS	SHIB SHANKAR MOHANTY VS	// // ()
279	D-WP(C)/3446/2024 WP(C)/2542/2024	STATE OF ODISHA GURU KHILO VS	MAHESWAR MOHANTY VS	// // ()
280	D-WP(C)/4220/2024 WP(C)/2543/2024	ARJUN HANTAL DASHARATHI SAHOO VS	MANOJ KUMAR MOHANTY VS	// // ()
281	D-WP(C)/1712/2024 WP(C)/2544/2024	STATE OF ODISHA MADHAB CHANDRA SAHOO VS	TRILOCHAN PANIGRAHI VS	// // ()
282	D-WP(C)/4225/2024 WP(C)/2545/2024	STATE OF ODISHA SAPNESWAR SAMAL VS	MANOJ KUMAR MOHANTY VS	// // ()
283	D-WP(C)/1099/2024 WP(C)/2546/2024	STATE OF ODISHA SANJUKTA PANDA VS	TUSARKANTI PRAHARAJ VS	// // ()
		CHIEF MANAGER, BANK OF BARODA		//

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284	D-WP(C)/3500/2024 WP(C)/2547/2024	SITA BHOI VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// 0 //
285	D-WP(C)/4880/2024 WP(C)/2548/2024	KAPILESWAR MISHRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
286	D-WP(C)/4056/2024 WP(C)/2549/2024	MAHENDRA PRASAD MOHAPATRA VS COIR BOARD, MINISTRY OF AGRO AND RURAL INDUSTRIES, GOVT. OF INDIA, KOCHI	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
287	D-WP(C)/3648/2024 WP(C)/2550/2024	MADAN ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
288	D-WP(C)/4038/2024 WP(C)/2551/2024	GAJENDRA DAS VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
289	D-WP(C)/4867/2024 WP(C)/2552/2024	SANATAN MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
290	D-WP(C)/4863/2024 WP(C)/2553/2024	SACHINDRA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
291	D-WP(C)/216/2024 WP(C)/2554/2024	HEMA BHAINSA @ HEMABATI BHAINSA VS CLAIMS COMMISSION, BBSR	BYOMOKESH SAHOO VS	// 0 //
292	D-WP(C)/4855/2024 WP(C)/2555/2024	MANORANJAN PADHAN VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
293	D-WP(C)/4848/2024 WP(C)/2556/2024	RABINDRA KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
294	D-WP(C)/4530/2024 WP(C)/2557/2024	SUPARNA MUKHERJI VS MINISTRY OF REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	PARTHA MUKHERJI VS	// 0 //
295	D-WP(C)/4847/2024	HARSHA CHANDRA MAJHI	KRISHNA CHANDRA SAHU	//

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	WP(C)/2558/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/4866/2024 WP(C)/2559/2024	TRINATH NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
297	D-WP(C)/4550/2024 WP(C)/2560/2024	K. UTTAM KUMAR VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
298	D-WP(C)/4845/2024 WP(C)/2561/2024	KALIDAS PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
299	D-WP(C)/4864/2024 WP(C)/2562/2024	MOHAMMAD ADIL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
300	D-WP(C)/4813/2024 WP(C)/2563/2024	BENUDHAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
301	D-WP(C)/4228/2024 WP(C)/2564/2024	PRABHATBANDHU MANGARAJ VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
302	D-WP(C)/4509/2024 WP(C)/2565/2024	SANDHYARANI DASH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
303	D-WP(C)/3991/2024 WP(C)/2566/2024	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	// 0 //
304	D-WP(C)/4618/2024 WP(C)/2567/2024	PRATAP KUMAR PATNAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
305	D-WP(C)/3819/2024 WP(C)/2568/2024	LAXMIPRIYA SAHOO VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
306	D-WP(C)/4500/2024 WP(C)/2569/2024	DINABANDHU PRADHAN VS	KRISHNA CHANDRA SAHU VS	// 0

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307	D-WP(C)/4068/2024 WP(C)/2570/2024	STATE OF ODISHA BHRAMAR MALLICK VS	AFRAAZ SUHAIL VS	// // 0
308	D-WP(C)/992/2024 WP(C)/2571/2024	STATE OF ODISHA HARAMOHAN BISWAL VS	KUNAL KUMAR SWAIN VS	// // 0
309	D-WP(C)/1831/2024 WP(C)/2572/2024	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	JITENDRA SAMANTARAY VS	// // 0
310	D-WP(C)/4622/2024 WP(C)/2573/2024	STATE OF ODISHA KSHYAMA SAGAR SAHOO VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
311	D-WP(C)/873/2024 WP(C)/2574/2024	STATE OF ODISHA GAYATRI ROUT VS	SUDHIR KUMAR MALLICK VS	// // 0
312	D-WP(C)/2827/2024 WP(C)/2575/2024	STATE OF ODISHA PRATIVA DAS VS	DR. BINODA KUMAR MISHRA VS	// // 0
313	D-WP(C)/4890/2024 WP(C)/2576/2024	STATE OF ODISHA BAYAMAN PANDA VS	BIDYADHAR PRADHAN VS	// // 0
314	D-WP(C)/4736/2024 WP(C)/2577/2024	STATE OF ODISHA DINABANDHU SETHI VS	ABHAY KHANDELWAL VS	// // 0
315	D-WP(C)/4081/2024 WP(C)/2578/2024	COLLECTOR-CUM-DM, BALASORE UMAKANTA JAYPURIA VS	ANJAN KUMAR BISWAL VS	// // 0
316	D-WP(C)/3343/2024 WP(C)/2579/2024	STATE OF ODISHA PRAVAKAR DAS VS	PREMANANDA MOHANTY VS	// // 0
317	D-WP(C)/4004/2024 WP(C)/2580/2024	STATE OF ODISHA BISWAJEET PRATIHARI VS DIRECTOR, SECONDARY EDUCATION, BBSR	BIBEKANANDA NAYAK VS	// // 0 //

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318	D-WP(C)/4548/2024 WP(C)/2581/2024	K. UTTAM KUMAR VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
319	D-WP(C)/1290/2024 WP(C)/2582/2024	SACHIDANANDA PATEL VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
320	D-WP(C)/4415/2024 WP(C)/2583/2024	NIROD KUMAR NANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
321	D-WP(C)/4871/2024 WP(C)/2584/2024	KASTURABA COLLEGE OF NURSING, GANJAM VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
322	D-WP(C)/1364/2024 WP(C)/2585/2024	ANAMA CHARAN NAYAK VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
323	D-WP(C)/4533/2024 WP(C)/2586/2024	RANJAN BARIK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
324	D-WP(C)/4823/2024 WP(C)/2587/2024	DEBABRATA NANDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
325	D-WP(C)/4981/2024 WP(C)/2588/2024	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD., SAMBALPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
326	D-WP(C)/4843/2024 WP(C)/2589/2024	KIRTAN HATIKHUJIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
327	D-WP(C)/4844/2024 WP(C)/2590/2024	AFZAL BAIG VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
328	D-WP(C)/4612/2024 WP(C)/2591/2024	MANMOHAN PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
329	D-WP(C)/4615/2024	B. KHOJA RAO	PRADEEP KUMAR MAHAPATRA	//

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	WP(C)/2592/2024	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/4617/2024 WP(C)/2593/2024	JAYANTA KUMAR MUND VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //
331	D-ABLAPL/324/2024 ABLAPL/1040/2024	MANOJ BHOI VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /401 /2023 () //
332	D-ABLAPL/368/2024 ABLAPL/1041/2024	BABLU KUMAR BAR @ BARMA VS STATE OF ODISHA	SWARAJ PATEL VS	//0 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH 2(C)CC/0000001/2023
333	D-ABLAPL/385/2024 ABLAPL/1042/2024	SUNIL @ SUNIL KUMAR PANIGRAHI VS STATE OF ODISHA	GOKULANANDA SAHU VS	BIJEPUR /106 /2023 () //
334	D-ABLAPL/2070/2024 ABLAPL/1043/2024	HRUSIKESH SWAIN @ HRUSIKESH SWAIN VS STATE OF ODISHA	PRADIPTA BEURA VS	BYREE /22 /2024 () //
335	D-ABLAPL/554/2024 ABLAPL/1044/2024	BINOD BIHARI JENA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	GOLANTHARA (BERHAMPUR) /663 /2023 () //
336	D-ABLAPL/1054/2024 ABLAPL/1045/2024	SATYAJIT SAHOO @ NRUSINGHA SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KUAKHIA /225 /2023 () //
337	D-ABLAPL/2077/2024 ABLAPL/1046/2024	PARIA @ PARAMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	BYREE /22 /2024 () //
338	D-ABLAPL/1959/2024 ABLAPL/1047/2024	PRATAP ROUT @ PRATAP KUMAR ROUT VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	DAMANJODI /5 /2024 () //
339	D-ABLAPL/2088/2024 ABLAPL/1048/2024	SARAT NAYAK @ SARAT KUMAR NAYAK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /60 /2019 () //
340	D-ABLAPL/2017/2024 ABLAPL/1049/2024	BENUDHAR MALLIK VS	NIKUNJ KUMAR ROUT VS	GOBINDAPUR /10 /2024 ()

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341	D-ABLAPL/2463/2024 ABLAPL/1050/2024	STATE OF ODISHA MADHUSUDAN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// JALESWAR /36 /2024 () //
342	D-ABLAPL/2995/2024 ABLAPL/1051/2024	GYANA RANJAN NAYAK VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BADMAL /27 /2024 () //
343	D-ABLAPL/2464/2024 ABLAPL/1052/2024	SARADA PRASAD MISHRA @ KALIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MAHANGA /117 /2009 () //
344	D-ABLAPL/2889/2024 ABLAPL/1053/2024	SARVADA NAND SINGH VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BADMAL /27 /2024 () //
345	D-ABLAPL/2159/2024 ABLAPL/1054/2024	NIBEDITA BEHERA @ LIPA BEHERA VS STATE OF ODISHA	SATYABRATA MAHAPATRA VS	ASTARANGA /19 /2024 () //
346	D-ABLAPL/2173/2024 ABLAPL/1055/2024	ANIL KUMAR SONI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CDA-II /4 /2024 () //
347	D-ABLAPL/2490/2024 ABLAPL/1056/2024	KRUSHNACHANDRA JENA VS STATE OF ODISHA	JAGRUTI BARIK VS	DHARMASALA /797 /2023 () //
348	D-ABLAPL/2262/2024 ABLAPL/1057/2024	MAHADEV PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	JUJUMURA /14 /2024 () //
349	D-ABLAPL/2493/2024 ABLAPL/1058/2024	RAJESH GOUDA @ MUNA VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /198 /2010 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000480/2010
350	D-ABLAPL/2329/2024 ABLAPL/1059/2024	MD. ISTIAZ ALLI @ MD. ARMAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	JANKIA P.S. /92 /2014 () //
351	D-ABLAPL/2380/2024 ABLAPL/1060/2024	BRUSHABHANU SWAIN VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	DUNGURIPALI /16 /2024 () //

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352	D-ABLAPL/2564/2024 ABLAPL/1061/2024	AGANA @ APANA GADAKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	CHANDRAPUR /62 /2021 () //
353	D-ABLAPL/2682/2024 ABLAPL/1062/2024	ALEKHA CHANDRA SAHU @ ALEKHA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /11 /2024 () //
354	D-ABLAPL/2658/2024 ABLAPL/1063/2024	DEEPAK KUMAR VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	KHUNTUNI /13 /2024 () //
355	D-ABLAPL/2664/2024 ABLAPL/1064/2024	SANGRAM KUMAR GARNAIK @ SANGRAM GARNAIK VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	ANGUL TOWN /86 /2024 () //
356	D-ABLAPL/2684/2024 ABLAPL/1065/2024	PRASANTA KUMAR TRIPATHY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /215 /2023 () //
357	D-ABLAPL/2665/2024 ABLAPL/1066/2024	SANGRAM KUMAR GARNAIK @ SANGRAM GARNAIK VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	ANGUL TOWN /85 /2024 () //
358	D-ABLAPL/2677/2024 ABLAPL/1067/2024	KALYANI ROUTH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOBINDAPUR /59 /2023 () //
359	D-ABLAPL/2713/2024 ABLAPL/1068/2024	RAGHU DUBURUKA @ BALI VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /5 /2022 () //
360	D-ABLAPL/2735/2024 ABLAPL/1069/2024	SUNIL KUMAR SAHU @ SUNIL SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GHANTAPADA /50 /2023 () //
361	D-ABLAPL/2751/2024 ABLAPL/1070/2024	SK. RAMJAN @ SHAIK RAMJANI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /439 /2023 () //
362	D-ABLAPL/2679/2024 ABLAPL/1071/2024	LAXMIDHAR SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARPOKHARIA /6 /2024 () //
363	D-ABLAPL/2766/2024	SAROJ KUMAR @ HAPPY JAGDEV	PRADEEP KUMAR MOHANTY	LAXMISAGAR P.S. /502 /2023

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	ABLAPL/1072/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/2754/2024 ABLAPL/1073/2024	NETRANANDA ROUTRAY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOBINDAPUR /59 /2023 () //
365	D-ABLAPL/2768/2024 ABLAPL/1074/2024	SHASMITA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /57 /2024 () //
366	D-ABLAPL/2760/2024 ABLAPL/1075/2024	AMRUT KAND VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /12 /2024 () //
367	D-ABLAPL/2771/2024 ABLAPL/1076/2024	BIRENDRA MALIK @ BAIA @ BALA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /217 /2019 () //
368	D-ABLAPL/2761/2024 ABLAPL/1077/2024	BANSIDHAR PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /33 /2024 () //
369	D-ABLAPL/2762/2024 ABLAPL/1078/2024	PANCHANAN MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SAINTALA /393 /2023 () //
370	D-ABLAPL/2777/2024 ABLAPL/1079/2024	PAPUN @ JAYAKRUSHNA ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /29 /2024 () //
371	D-ABLAPL/2765/2024 ABLAPL/1080/2024	KSHYAMA NIDHI NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KEGAON /192 /2023 () //
372	D-ABLAPL/2778/2024 ABLAPL/1081/2024	RABI @ ROBI HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPURE TOWN /379 /2023 () //
373	D-ABLAPL/2787/2024 ABLAPL/1082/2024	HABIB ALI KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /35 /2024 () //
374	D-ABLAPL/2781/2024 ABLAPL/1083/2024	SUNIL SAHOO VS	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C

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375	D-ABLAPL/2782/2024 ABLAPL/1084/2024	STATE OF ODISHA NIRBANA BEHERA @ NIBARANA BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	2(A)CC/0000271/2023 / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
376	D-ABLAPL/2793/2024 ABLAPL/1085/2024	STATE OF ODISHA RAMJAN KHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	2(A)CC/0000270/2023 BEGUNIA P.S. /26 /2024 () //
377	D-ABLAPL/2784/2024 ABLAPL/1086/2024	STATE OF ODISHA MINATI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASPALLA /23 /2024 () //
378	D-ABLAPL/2789/2024 ABLAPL/1087/2024	STATE OF ODISHA SANTOSH KUMAR PANDA VS STATE OF ODISHA	SATYABRATA PANDA VS	BIRMAHARAJPUR /15 /2016 S.D.J.M.,BIRMAHARAJPUR(Sonepur) ICC/0000009/2017
379	D-ABLAPL/2795/2024 ABLAPL/1088/2024	STATE OF ODISHA BINOD @ BINOD BIHARI MAHAKUD VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /242 /2023 () //
380	D-ABLAPL/2796/2024 ABLAPL/1089/2024	STATE OF ODISHA SAKA BIBI @ SAKRUN BIBI @ SAKURUN BIBI VS STATE OF ODISHA	SATYABRATA PANDA VS	BEGUNIA P.S. /26 /2024 () //
381	D-ABLAPL/2805/2024 ABLAPL/1090/2024	STATE OF ODISHA DINABANDHU SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /161 /2021 () //